

\206

ITEM NO.41

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3719/2012

(From the judgement and order dated 29/03/2011 in WP No.2489/1991 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

SURESH PAL SINGH

Respondent(s)

(With prayer for interim relief and office report)

WITH

SLP(C) NO. 29491 of 2012

(With application for c/delay inf filing SLP and office report)

Date: 07/05/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Ravi Prakash Mehrotra, Adv.
Mr. Rajeev Dubey, Adv.
For Mr. Vinay Garg, Adv.

Mr. Abhishek Chaudhary, Adv.

For Respondent(s) Mr. R.C. Kaushik, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO. 3719 of 2012

Leave granted.

In the mean time, the effect and operation of the judgment
and order of the High Court shall remain stayed.

SLP(C) NO. 29491 of 2012

Post after the service is complete.

|(Neetu Khajuria)

|(Sneh Bala Mehra)

|
|Sr.P.A.

|Court Master

|